

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:1483

ANSWERED ON:10.03.2008

DISPUTE IN ALLOCATION OF SPECTRUM

Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Verma Shri Ravi Prakash

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government has announced a roadmap for allocation of additional airwaves to operators;
- (b) if so, the details thereof;
- (c) the extent to which the spectrum has been increased;
- (d) whether there is any dispute with TRAI in regard to allocation of more spectrum to operators;
- (e) if so, the reasons therefor; and
- (f) the steps taken/being taken by the Government in this regards?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD)

(a) to (f) The Telecom Regulatory Authority of India (TRAI) in its report of 28.08.2007 on `Review of license terms and conditions and capping of number of access providers`, had recommended among others, a revised subscriber based criteria for allotment of additional spectrum, for more efficient use of spectrum taking into account technological features etc. After detailed deliberations, the spectrum allocation criteria for public mobile telecom services have been revised in line with the TRAI's recommendations, and necessary orders have been issued on 17th January, 2008.